

Declaration of Assets and Liabilities

Year 2024-25

I, RATENDRA PODDAR, son/daughter/wife of LATE SATYA NARAYAN RAJ

aged 45 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNA
service and presently working as OFFICE ATTENDANT

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	40,000	PRITI DEVI (W)	BHUMI KUMARI (W)		
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	40,000 20,000	Rs. 5 Lakh Fixed Deposit SBI	5 Lakh Post Office		
(iii)	Bonds, Debentures and Shares in companies	—	—	—		
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Rs. 5 Lakh Lic Policy Rs. 2 Lakh Lic Policy	Rs. 5 Lakh Lic Policy Rs. 2 Lakh Lic Policy	Rs. 2 Lakh Lic Policy		
(v)	Motor Vehicles (details of make, etc.)	JUPITER SCOOTY BR 39AA 845	—	—		
(vi)	Jewellery (give details of weight and value)	—	GOLD - 60 Gram SILVER - 500 Gram	GOLD - 10 Gram		
(vii)	Other assets, such as values of claims / interests	—	—	—		

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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SO (C)

10/2/25

11/2/25

22/2/25

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	3 DISMIL (912410-178) 0412-40-385 (फाट्टा)	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)	—	—	—	—	—

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institution(s) / Department (s)	Amount outstanding as on _____
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

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	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL Ass. Year - 2024-25 BHNPP 8057 M	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Details

GPF/CPI/PRAN No. :- PTS/BLA-1146

Gender :- M (M/F)

Date of Birth :- 1 0 1 0 1 9 8 0 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- B.A.S
(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature राजेन्द्र पौदार

Name of Employee: RATENDRA PODDAR

Designation: OFFICE ATTENDANT

Department: B.V.S. PATNA

Place: PATNA

Date:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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